

**HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

THURSDAY, THE TWENTY SECOND DAY OF AUGUST
TWO THOUSAND AND TWENTY FOUR

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J.SREENIVAS RAO**

WRIT PETITION NO: 30654 OF 2010

Between:

M/s. Anand Metallics & Power Pvt Ltd., Rep.by its Director Sri Pankajkumar Agarwal S/o Padamchand, aged about 55 years, #22-5-484/2, Panj-E-Shahi, Hyderabad.

...PETITIONER

AND

1. The Government of Andhra Pradesh, Rep. by its Secretary to the Government, Industries and Commerce Department Secretariat, Hyderabad, AP.
2. Director of Mines and Geology, BRKR Bhavan, 8th Floor, Tank Bund Road, Hyderabad-AP
3. The Dy. Director Of Mines and Geology, Hyderabad region, Plot No.155, St. NO.5, Suryanagar Colony Uppal, Hyderabad-39
4. The Assistant Director of Mines and Geology, Mahbubnagar, Mahbubnagar District, AP.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to set aside the impugned Demand Notice No.2200/V&E/iron ore units/MBNR/10, dt. 30-9-2010 issued by Respondent No.3 which is arbitrary, illegal, unjust and in violation of M.M.(D & R) Act,1957, Mineral Concession Rules 1960, and violative of articles 14 and 19(1) (g) of the constitution of India.

I.A. NO: 1 OF 2010(WPMP. NO: 39021 OF 2010)

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the impugned Demand Notice No.2200/V&E/iron ore units/MBNR/10, dt. 30-9-2010 issued by Respondent No.3 pending disposal of the WP in the interest of justice.

I.A. NO: 1 OF 2011(WVMP. NO: 675 OF 2011)

Between:

1. The Government of Andhra Pradesh, Rep. by its Secretary to the Government, Industries and Commerce Department Secretariat, Hyderabad, AP.
2. Director of Mines and Geology, BRKR Bhavan, 8th Floor, Tank Bund Road, Hyderabad-AP
3. The Dy. Director Of Mines and Geology, Hyderabad region, Plot No.155, St. NO.5, Suryanagar Colony Uppal, Hyderabad-39
4. The Assistant Director of Mines and Geology, Mahbubnagar, Mahbubnagar District, AP.

...PETITIONERS

AND

M/s. Anand Metallics & Power Pvt Ltd., Rep.byits Director Sri Pankajkumar Agarwal S/o Padamchand, aged about 55 years, #22-5-484/2, Panj-E-Shahi, Hyderabad.

...RESPONDENT

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim orders dt: 7.12.2010 passed in WPMP No. 39021 of 2010 in WP No. 30654 of 2010.

**Counsel for the Petitioner: SRI G.KRISHNAIAH, REP. FOR
SRI Dr. VENKAT REDDY DONTI REDDY**

**Counsel for the Respondents: SRI MOHAMMED IMRAN KHAN,
ADDL. ADVOCATE GENERAL**

The Court made the following: ORDER

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO

WRIT PETITION No. 30654 of 2010

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

Mr. G. Krishnaiah, learned counsel represents
Dr. Venkat Reddy Donthi Reddy, learned counsel for the petitioner.

Mr. Mohammed Imran Khan, learned Additional Advocate General
for the respondents.

2. Learned Additional Advocate General fairly submits that the
controversy involved in the Writ Petition is squarely covered by judgment
dated 11.01.2024 rendered in Writ Appeal No.1345 of 2009.

3. In view of the aforesaid submission and for the reasons assigned in
the aforesaid judgment, the writ petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed.

There shall be no order as to costs.

SD/-N.SRIHARI
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

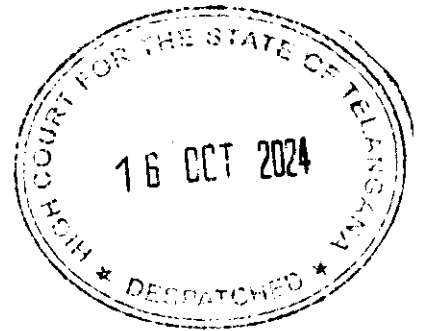
1. The Secretary to the Government, Industries and Commerce Department
Secretariat, Hyderabad, Government of Telangana.
2. The Director of Mines and Geology, BRKR Bhavan, 8th Floor, Tank Bund
Road, Hyderabad-TG
3. The Dy. Director Of Mines and Geology, Hyderabad region, Plot No.155, St.
NO.5, Suryanagar Colony Uppal, Hyderabad-39
4. The Assistant Director of Mines and Geology, Mahbubnagar, Mahbubnagar
District, TG.
5. One CC to SRI Dr. VENKAT REDDY DONTI REDDY, Advocate [OPUC]
6. Two CCs to ADDL. ADVOCATE GENERAL, High Court for the State of
Telangana at Hyderabad [OUT]
7. Two CD Copies

HIGH COURT

DATED: 22/08/2024

ORDER

WP.No.30654 of 2010



DISPOSING OF THE WRIT PETITION,
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